

**COURT NO. 29**  
**THE HONOURABLE SMT JUSTICE MOUSHUMI BHATTACHARYA**  
**THE HONOURABLE SMT JUSTICE M.G.PRIYADARSINI**

**To be heard on Tuesday the 30th day of July 2024 (AT 10:30 AM - HYBRID MODE)**  
**NOTE-For Registration - <https://tshc.vconsol.com/register>**  
**For attending Court Proceedings - <https://tshc.vconsol.com/login>**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR PRONOUNCEMENT OF JUDGMENT</u></b>				
1	WA/1020/2018 IA 1/2018(Stay Petition) IA 2/2018(Condone Delay Petition)	R VINOD REDDY(SC FOR TSTRANSCO)	PRATUSHA BOPANA (CHIEF NOTE)	HYDERABAD
<b><u>FOR BEING MENTIONED</u></b>				
2	CRP/3753/2023	GANDHAM SR PRASAD	N SRIKANTH GOUD R1 APP BY N.SRIKANTH GOUD, ADVOCATE. R2 NOTICE SENT, NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	HYDERABAD
<b><u>FOR DISMISSAL</u></b>				
3	CCCA/230/2018 IA 2/2017(CCCAMP 11068/2017)(Injunction Petition)	MOHD NASRULLA KHAN	R-1-(SERVED)VIDE MEMO FILED USR NO.71222/2018 MEMO FILED USR NO.64280/201/ RR-2 TO 6-NS NOT YET RETURNED Written Arguments filed by the Respondents 1 & 2 vide USR NO.42575/2023	HYDERABAD
4	AS/1348/2018 IA 1/2018(Stay Petition) IA 1/2023(Direction Petition)	MOHD SUBHAN PASHA	SRINIVASA RAO BODDULURI SR-APP BY SRINIVASA RAO BODDULURI MATERIAL INDEX FILED VIDE USR NO.19976/2024.	NIZAMABAD
<b><u>FOR ADMISSION</u></b>				
5	FCA/177/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition)	SRINIVAS EMANI		KHAMMAM
6	CRLA/681/2024 IA 1/2024(Leave Petition) IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR		MEDAK
7	CRLA/686/2024 IA 1/2024(Suspension Petition)	H SUDHAKARA RAO	PUBLIC PROSECUTOR	RANGA REDDY
8	CRLA/689/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	APURVA M GOKHALE	PUBLIC PROSECUTOR	RANGA REDDY
<b><u>INTERLOCUTORY(BAILS)</u></b>				
9	CRLA/19/2022 IA 1/2022(Bail (u/s 389(1)))	M A K MUKHEED	PUBLIC PROSECUTOR MEMO FILED USR NO 19322/2022.	ADILABAD
10	CRLA/298/2022 IA 2/2022(Suspension Petition)	Y RATNA PRABHA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB. MEMO FILED USR NO 69138/2024	NIZAMABAD
11	CRLA/364/2023 IA 2/2023(Bail (u/s 389(1)))	PULIKANTI SREENIVAS RAO	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	MEDCHAL- MALKAJGIRI

12	CRLA/608/2023 IA 1/2023(Bail (u/s 389(1)))	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	HYDERABAD
13	CRLA/906/2023 IA 5/2024(Bail (u/s 389(1)))	C VASUNDHARA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	SURYAPET
14	CRLA/85/2024 IA 1/2024(Suspension Petition)	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	SURYAPET
15	CRLA/118/2024 IA 1/2024(Suspension Petition) IA 2/2024(Bail (u/s 389(1))) IA 3/2024(Additional Material Petition)	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK FOR 117, 118, 120 AND 131/2023 PREPARED AND PUT UP IN EB.	YADADRI BHUVANAGIRI

**FOR ORDERS OF COURT**

16	FCA/18438/2024/(Filing No.)	B SREE RAMA KRISHNA		HYDERABAD
17	FCA/18441/2024/(Filing No.)	B SREE RAMA KRISHNA		HYDERABAD
18	FCA/18443/2024/(Filing No.)	B SREE RAMA KRISHNA		HYDERABAD

**PART-HEARD**

19	CMA/420/2017 IA 1/2023(Appointment of Receiver) IA 2/2023(Direction Petition) IA 1/2024(Implead Petition) IA 2/2024(Receive Additional Material Papers)	SETTY RAVI TEJA	A SATYASIRI PETER ISRAEL (R5) V HARI HARAN (R2) M MANJUSHA BHARDWAJ (R4) RR 1&6 SERVED R2 APP R3 DIED VIDE CMP NO 822/2017 R4 APP R5 APP RR 7TO9 SERVED IN LR PETITION CMP NO 822/2017	RANGA REDDY
20	CCCA/152/2019 IA 1/2019(Injunction Petition) IA 2/2019(Additional Material Petition) IA 1/2023(Fix an Early Date)	VEDULA CHITRALEKHA	MAMIDI AVINASH REDDY ::R2- Died vide C.T. R1,3,4,6,7,8- App. by Mamidi Avinash Reddy (15932) Memo filed vide USR No.28403/2019 as R5-ServedCounter filed vide USR No.32101/2019.	HYDERABAD
21	CRLA/723/2022	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
22	CRLA/1100/2023 IA 1/2023(Bail (u/s 389(1)))	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB. MEMO FILED USR NO 69140/2024	RANGA REDDY

**ADMISSION**

23	CRLA/723/2023 IA 1/2023(Dispense with Petition)	P PRABHAKAR REDDY	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED.	SANGAREDDY
24	FCA/76/2024	K MOHAN	SR NOTICE RETURNED UNSERVED PROOF OF SERVICE NOT FILED	HYDERABAD
25	FCA/86/2024 IA 2/2024(Injunction Petition)	BHARATH REDDY BOMMINENI	SR NOTICE SENT NOT YET RETURNED.	MEDCHAL- MALKAJGIRI
26	FCA/117/2024 IA 1/2024(Suspension Petition)	MOHD ANWAR ALI	SOMA RAVI KIRAN REDDY SR NOTICE SERVED PROOF OF SERVICE FILED VIDE USR 62166 OF 2024	ADILABAD
27	FCA/140/2024	RAVI KUMAR MAROJU	VARUN KUMAR E SR NOTICE RETURNED UNSERVED PROOF OF SERVICE NOT FILED	RANGA REDDY

28	FCA/144/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition) FCA/145/2024	ANSHUL AGARWAL		HYDERABAD
29	FCA/145/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Permission Petition) IA 3/2024(Suspension Petition)	ANSHUL AGARWAL	PROOF OF SERVICE FILED VIDE USR 70183 OF 2027	HYDERABAD
30	FCA/146/2024 IA 2/2024(Condone Delay Petition)	V SRIKANTHA RAO	SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	KARIMNAGAR
31	FCA/154/2024 IA 1/2024(Suspension Petition)	J MALLIKARJUN	S PRABHAKAR REDDY	RANGA REDDY
32	FCA/169/2024 IA 2/2024(Suspension Petition)	SUSHIL KUMAR PANDEY		MEDCHAL- MALKAJGIRI
33	WA/283/2024 IA 1/2024(Condone Delay Petition) IA 3/2024(Suspension Petition)	M RAMGOPAL RAO (SC FOR TSPSC)	RAMESH BURA GP FOR SERVICES I (R2)	MEDAK
34	WA/320/2024 IA 1/2024(Stay Petition)	VENKAT RAGHU RAMULU	P S RAJASEKHAR	HYDERABAD
35	CRLA/323/2024 IA 1/2024(Condone Delay Petition)	MOHD AZHAR	PUBLIC PROSECUTOR D V N ACHARYA (R3) D V N ACHARYA (R4) D V N ACHARYA (R7) D V N ACHARYA (R2) D V N ACHARYA (R5) D V N ACHARYA (R6) D V N ACHARYA (R8)	KAMAREDDY
36	CRLA/504/2024 IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR	PROOF OF SERVICE FILED USR NO 69156/2024	KAMAREDDY
37	CRP/1979/2024	ABHISHEK N	N SRIKANTH GOUD DEVARA SAMHITHA (R2) DEVARA SAMHITHA (R3)	WARANGAL

#### **FINAL HEARING**

38	CCCA/312/2018 CCCA/2/2018 CCCA/6/2018 CCCA/39/2014 CCCA/53/2018 CCCA/314/2018	B.V.Rama Narasimha Reddy(PARTY IN PERSON)	A TULSI RAJ GOKUL SR: Notice sent not yet retd. Batta due for SR. BATTA FILED VIDE USR NO.95171/2023 SR - //UNCLAIMED// VIDE POSTAL ENDORSEMENT. MEMO FILED VIDE USR NO.105972/2023. A. TULSI RRAJ GOKUL FILED VAKALATH FILED VIDE USR NO.107639/2023 FOR SR. MATERIAL PAPER FILED VIDE USR NO.115551/2023.	HYDERABAD
39	CCCA/39/2014	A TULSI RAJ GOKUL	B.V. RAMA NARASIMHA REDDY (PARTY IN PERSON) Material paper 22408/2024 SYNOPSIS FILED VIDE USR NO.62766/2024 NOTE OF ARGUMENTS FILED VIDE USR NO.68952/2024.	HYDERABAD

40	CCCA/2/2018 IA 1/2023(Direction Petition) IA 2/2023(Set Aside Petition)	M/S. YAMINI VISION(PARTY IN PERSON)	A TULSI RAJ GOKUL material paper 23705/2024 MATERIAL PAPER FILED VIDE USR NO.37937/2024. SYNOPSIS FILED VIDE USR NO.62755/2024 NOTE OF ARGUMENTS FILED VIDE USR NO.66084/2024.	HYDERABAD
41	CCCA/6/2018 IA 1/2019(Direction Petition) IA 1/2023(Direction Petition) IA 2/2023(Set Aside Petition)	M/S. YAMINI VISION(PARTY IN PERSON)	A TULSI RAJ GOKUL SR- App. by A.Tulsi Raj Gollal (7118) vide SR No.18611/2018 SYNOPSIS FILED VIDE USR NO.62761/2024 NOTE OF ARGUMENTS FILED VIDE USR NO.66083/2024.	HYDERABAD
42	CCCA/53/2018 IA 1/2019(Direction Petition) IA 1/2023(Direction Petition) IA 2/2023(Set Aside Petition)	M/S.YAMINI VISION(PARTY IN PERSON)	A TULSI RAJ GOKUL SR- App. by A.Tulsi Raj Gokul (7118) vide SR No.18612/2019. MATERIAL PAPER USR 23703/2024 MATERIAL PAPER FILED VIDE USR NO.37934/2024. SYNOPSIS FILED VIDE USR NO.62769/2024 NOTE OF ARGUMENTS FILED VIDE USR NO.66081/2024.	HYDERABAD
43	CCCA/314/2018	B.V.RAMA NARASIMHA REDDY(PARTY IN PERSON)	A TULSI RAJ GOKUL SR: Notice sent not yet ret'd. BATTA FILED VIDE USR NO.95176/2023. SR - //UNCLAIMED// VIDE POSTAL ENDORSEMENT. MEMO FILED VIDE USR NO.105971/2023. A. TULSI RRAJ GOKUL FILED VAKALATH FILED VIDE USR NO.107641/2023 FOR SR. MATERIAL PAPER FILED VIDE USR NO.115550/2023. NOTE OF ARGUMENTS FILED VIDE USR NO.67350/2024.	HYDERABAD

**INTERLOCUTORY**

44	CCCA/62/2024	VEDULA CHITRALEKHA	MANJARI S GANU DISHIT BHATTACHARJEE (R3) CAVEAT FILED BY M/S MANJARI S GANU FOR RR-1 TO 3	HYDERABAD
45	AS/401/2024 IA 1/2024(Injunction Petition)	K.MAHIT REDDY		RANGA REDDY
46	CCCA/77/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Stay Petition)	B SANTOSH	MURLI NARAYAN BUNG COUNTER AFFIDAVIT FILED VIDE USR NO.48048/2024.	HYDERABAD
47	FCA/58/2023 IA 1/2023(Suspension Petition) IA 1/2024(Vacate Stay Petition)	B DANANJAYA T SHIVANAND	T SHIVANAND M DAS MOHAPATRA SR APP	HYDERABAD
48	AS/451/2012 IA 1/2017(ASMP 625/2017)(Direction Petition) IA 1/2022(Direction Petition)	P VINAYAKA SWAMY	GP FOR APPEALS THE ADVOCATE GENERAL (R89) RR1 TO 4-APP BY ADVOCATE GENERAL MEMO FILED VIDE USR NO.76965/2019	WARANGAL
49	CCCA/157/2015 IA 1/2016(CCCAMP 56/2016)(Vacate Stay Petition) IA 1/2024(Receive Addl. Document) CCCA/26/2015	CH JANARDHAN REDDY	MOHAMMED NAWAZ HYDER ALI SHYAM SUNDER MURTHY (R6) G M MOHIUDDIN (R5) GORANTLA SRI RANGA PUJITHA (R7) SHYAM SUNDER MURTHY (AT 2:15 PM) R1: App by Sri Gorantla Sri Ranga Pujitha, Advocate.	HYDERABAD

50	CCCA/26/2015 IA 1/2016(CCCAMP 417/2016)(Permission Petition) IA 2/2016(CCCAMP 418/2016)(Recall Petition) IA 1/2017(CCCAMP 185/2017)(Review Petition) IA 2/2017(CCCAMP 470/2017)(Condone Delay Petition)	H SUDHAKARA RAO	MOHAMMED NAWAZ HYDER ALI CH JANARDHAN REDDY (R26) SHYAM SUNDER MURTHY SHYAM SUNDER MURTHY (R25) R1: Gorantla Sri Ranga Pujitha ( 14941) vide USR No. 59011/19.	HYDERABAD
51	FCA/96/2017 IA 1/2022(Receive Additional Material Papers) IA 1/2024(Additional Material Petition)	K RAMAMOCHAN	BETHI VENKATESWARLU SR APP	HYDERABAD
52	CCCA/166/2017 IA 3/2023(Set Aside Abatement) IA 4/2023(L R Petition)	PRAMOD MALIGI	N RAGHAVAN SRIRAM POLALI (R2) MEMO FILED VIDE USR NO.48974/2021, DT. 24.08.2021. SHORT LIST OF DATES FILED VIDE USR NO.51918/2024.	HYDERABAD
53	CCCA/176/2018 IA 1/2018(Suspension Petition) IA 2/2018(Vacate Stay Petition)	R ANURAG	K K WAGHRAY S SUBBA REDDY	HYDERABAD
54	FCA/312/2018 IA 1/2018(Suspension Petition)	N NAVEEN KUMAR	N JOY MUJIB KUMAR SADASIVUNI (R1) SR APP	HYDERABAD
55	AS/136/2019 IA 1/2019(Condone Delay Petition) IA 1/2022(Permission Petition)	V V RAGHAVAN	P V NARAYANA RAO R2 R3 R4 R7 R10 R11 R12 R13 R14 R15 R18 R19 R20 R22 R23 R24 R25 R26 R27 UNSERVED ,:RR-1,5,6 & 8-APP BY SRI P.V.NARAYANA RAO R-2-DIED VIDE C.T. R-9-APP BY G.P.FOR APPEALS. RR-10 & 2-ADDRESSEE EXPIRED-VIDE POSTAL ENDORSEMENT RR-11 TO 15,18,19,23 TO 27-RETURNED UNSERVED-NO SUCH ADDRESSEES IN THIS H.NO. RR-16,17,21 & 22-SERVED PROOF OF PAPER PUBLICATION FILED VIDE USR NO.116958/2022	KARIMNAGAR
56	AS/110/2020 IA 1/2023(Injunction Petition)	P V KRISHNAMACHARY	S LAKSHMI KANTH (R6) S LAKSHMI KANTH (R4) S LAKSHMI KANTH (R5) S LAKSHMI KANTH (R3) R-1-( UNCLAIMED )VIDE MEMO FILED VIDE USR NO.52588/2024 RR-2 & 7-SERVED RR-3 TO 6-APP BY M/S S.LAKSHMIKANTH PROOF OF SERVICE FILED VIDE USR NO.66933/2024.	KARIMNAGAR
57	AS/369/2020 IA 1/2020(Stay Petition) AS/34/2021	K. KIRAN MAYEE	A NARASIMHA RAO CAVEAT FILED BY M/S A.NARASIMHA RAO (27)FOR R-1 COUNTER FILED BY RESPONDENT-1 VIDE USR NO 1584/2021 DATED 18/01/2021 ADDL AFIDAVIT FILED VIDE USR NO 4709/2021 DATED 29/01/2021. COUNTER AFFIDAVIT FILED VIDE USR NO 9978/2021. COUNTER AFFIDAVIT FILED VIDE USR NO.67721/2024 REPLY AFFIDAVIT FILED VIDE USR NO.68349/2024.	NALGONDA

58	AS/34/2021	A NARASIMHA RAO	K. KIRAN MAYEE (R3) K. KIRAN MAYEE (R2) K. KIRAN MAYEE (R4) RR-1 DIED VIDE C.T, RR-2,3 AND 4 APP BY M/s.K.KIRAN MAYEE [16364] VIDE SR NO 10015/2021 DATED 17/02/2021.	NALGONDA
59	AS/84/2021 IA 5/2021(Injunction Petition) IA 6/2021(Injunction Petition) IA 1/2024(Set Aside Petition) IA 2/2024(Set Aside Petition) IA 3/2024(Set Aside Petition) IA 4/2024(Set Aside Petition) IA 5/2024(Set Aside Petition)	K HARISH KUMAR MUNUGA SATEESH	P LAKSHMA REDDY (R11) P LAKSHMA REDDY (R12) P LAKSHMA REDDY (R9) RR-1 & 5-DIED VIDE C.T.(PER LRS OF RR-2 TO 8) PROOF OF PAPER PUBLICATION IN(DECCAN CHRONICLE,THE DAILY- NEWS PAPER AND VARTHA ELUGU JAYATIYA DIAPATRIKA DT.05/04/23- AS PER CO.DT.19/03/2024)FILED VIDE USR NO.36448/2024 - FOR RR-2,3,4,6 TO 13 COUNTER AFFIDAVIT FILED VIDE USR NO.49978/2024. LIST OF DATES FILED VIDE USR NO.50130/2024.	RANGA REDDY
60	FCA/117/2021 IA 1/2022(Vacate Stay Petition)	R RANGANATHAN	C VASUNDHARA REDDY SR APP	RANGA REDDY
61	FCA/119/2021 IA 1/2023(Re-Open Petition)	Dr.VENKAT REDDY DONTHI REDDY	JAGATHPAL REDDY KASI REDDY SR PROOF OF PAPER PUBLICATION FILED VIDE USR NO 121097/2022	HYDERABAD
62	AS/209/2021 IA 1/2021(Suspension Petition) IA 2/2021(Permission Petition) IA 1/2022(Extension Petition) IA 2/2022(Implead Petition) IA 1/2023(Injunction Petition)	VENKATA RANGADAS KANURI	PAPAI AH PEDDAKULA SHYAM S AGRAWAL (R4) SHYAM S AGRAWAL (R5) G NARASIMHA CAVEAT FILED BY M/S G.NARASIMHA(6269)FOR R-3, COUNTER AFFIDAVIT FILED BY R-3 VIDE - USR NO 61257/2021 DATED 20/07/2021. PROOF OF SERVICE FILED VIDE USR NO.44656/2024.	RANGA REDDY
63	FCA/117/2022 IA 2/2022(Suspension Petition)	SETTY RAVI TEJA	P RAMACHANDRAN SR APP PROOF OF SERVICE NOT FILED	RANGA REDDY
64	AS/147/2022 IA 2/2022(Suspension Petition)	SYED LATEEF	L N BHADRIRAJU BETTER AFFIDAVIT FILED VIDE USR NO 57128/2022 DATED 07/07/2022, RR-1 AND 2 APP BY M/S.L.N.BHADRIRAJU [850] VIDE SR NO 75489/2022, R-3 DIED VIDE C.T. PROOF OF SERVICE NOT FILED. BETTER AFFIDAVIT FILED VIDE USR NO.43429/2024.	RANGA REDDY
65	AS/315/2022 IA 3/2022(Condone Delay Petition) IA 4/2022(Stay Petition) IA 1/2023(Modification) AS/199/2021 AS/200/2021 AS/314/2022	N VIJAY	P VINAYAKA SWAMY KANDURI KOUSHIK (R3) RR-1 APP BY M/S.P.VINAYAKA SWAMY R-3 APP BY M/S.KOUSHIK KANDURI R-2 DIED VIDE C.T. PROOF OF SERVICE NOT FILED. COUNTER AFFIDAVIT FILED - VIDE USR NOS.20166+20170/2023 IN IA NOS.1,3 & 4/2022 MATERIAL PAPERS FILED VIDE USR NO.52927/2023. REPLY TO COUNTER FILED VIDE USR NO.67798/2023.	SIDDIPET

66	AS/199/2021 IA 5/2021(Vacate Stay Petition) IA 1/2022(Condone Delay Petition)	KAILASH NATH P S S	P VINAYAKA SWAMY N VIJAY (R2) R-1-APP BY M/S P.VINAYAKA SWAMY (MR.K.V.K.RAMA RAO GPA HOLDER OF MR.K.SATEESH) R-2-SERVED-VIDE MEMO FILED USR NO.54193/2021 R-3-DIED VIDE C.T., COUNTER AFFIDAVIT FILED VIDE USR NO.99855 OF 2022 1)COUNTER AFFIDAVIT FILED VIDE USR NO 65688/2022 2)MEMO FILED VIDE USR NO.12529/2022 3)COUNTER AFFIDAVIT FILED VIDE USR NO.65688/2022 OBJECTIONS TO THE SURVEY FILED VIDE USR NO.59667/2023.	MEDAK
67	AS/200/2021 IA 1/2021(Leave Petition) IA 4/2021(Suspension Petition) IA 5/2021(Vacate Stay Petition) IA 1/2022(Condone Delay Petition)	KAILASH NATH P S S	P VINAYAKA SWAMY N VIJAY (R2) R-1 APP BY M/s.P.VINAYAKA SWAMY R- 2-(SERVED)VIDE MEMO FILED USR NO.56137/2021 R-3-DIED VIDE C.T., 1)MEMO FILED VIDE USR NO 54192/2021. 2)MEMO FILED VIDE USR NO.12526/2022 3)COUNTER AFFIDAVIT FILED VIDE USR NO.65687/2022 COUNTER AFFIDAVIT FILED VIDE USR NO.99854 OF 2022	HYDERABAD
68	AS/314/2022 IA 1/2022(Leave Petition) IA 2/2022(Condone Delay Petition) IA 3/2022(Stay Petition) IA 1/2023(Vacate Stay Petition)	N VIJAY	P VINAYAKA SWAMY KANDURI Koushik (R3) R-1-( SERVED )VIDE MEMO FILED VIDE USR NO 3802/23 R-1 APP BY M/S.P.VINAYAKA SWAMY [883]. COUNTER AFFIDAVIT FILED VIDE- USR NOS.20159+20168+20169/2023 IN IA NOS.1,2 & 3/2022 MATERIAL PAPERS FILED VIDE USR NO.52923/2023.	SIDDIPET
69	FCA/91/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition)	VIJAYALAKSHMI PALADUGU	R JANAKI RAM SR APP	HYDERABAD
70	CCCA/136/2023 IA 1/2023(Injunction Petition)	MANJARI S GANU S RAVI	ARAVALA SREENIVASA RAO (R9) ARAVALA SREENIVASA RAO (R8) R.S. ASSOCIATES (R3) R.S. ASSOCIATES (R7) ARAVALA SREENIVASA RAO (R10) CAVEAT FILED BY M/S R.RANGANATHAN FOR R-9 PAPER BOOK 120813 OF 2023 MEMO 127799 OF 2023 MEMO 2807 OF 2024 MEMO 55089/2024, COUNTER AFFIDAVIT 52206/2024, REPLY AFFIDAVIT 52182/2024, COUNTER AFFIDAVIT 51776/2024, MEMO 127799/2023	HYDERABAD
71	FCA/189/2023 IA 1/2024(Receive Additional Material Papers)	S RAMA MOHAN RAO	SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED VIDE USR 6921 OF 2024	MEDCHAL- MALKAJGIRI
72	FCA/202/2023 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	NAGESWARA RAO REPAKULA	B KAVITA YADAV SR NOTICE SERVED PROOF OF SERVICE FILED VIDE USR 116765 OF 2023 COUNTER NOT FILED	RANGA REDDY
73	FCA/221/2023 IA 3/2023(Direction Petition) IA 2/2024(Receive Docs Petition)	SUBBA RAO VADREVVU	RR 1 TO 3 NOTICE RETURNED UNSERVED PROOF OF SERVICE FILED VIDE USR 19637 OF 2024 MEMO FILED VIDE USR 56090 OF 2024 PROOF OF SERVICE FILED VIDE USR 56091 OF 2024	HYDERABAD
74	FCA/229/2023 IA 2/2023(Suspension Petition)	B KEERTHI REDDY	V K GOPINATHA RAO	HYDERABAD

75	AS/245/2023 IA 1/2023(Direction Petition) IA 1/2024(Vacate Stay Petition) IA 2/2024(Receive Docs Petition)	ANAND NAIDU MAMIDI	JANARDHAN REDDY KOTHA R-1-APP BY M/S JANARDHAN REDDY KOTHA R-5-(UNCLAIMED)VIDE POSTAL- ENDORSEMENT RR-2 TO 4-DIED VIDE C.T. RR-6 TO 8 & 10--SERVED RR-9 & 11-(PARTY LEFT)VIDE- POSTAL ENDORSEMENT BATTA FILED VIDE USR NO.87575/2023. R-12-SERVED R-13-(UNCLAIMED)VIDE POSTAL ENDORSEMENT IN IA NO.3/2023 PROOF OF SERVICE NOT FILED FOR RR-9,11 & 13 MEMO FILED VIDE USR NO.103522/2023 REPLY AFFIDAVIT FILED VIDE USR NO.36587/2024 COUNTER AFFIDAVIT FILED VIDE USR NO.55323/2024. SYNOPSIS FILED VIDE USR NO.64470/2024.	MEDCHAL- MALKAJGIRI
76	CMA/691/2023 IA 2/2023(Condone Delay Petition) IA 3/2023(Stay Petition) IA 1/2024(Substitute Petition) CCCA/107/2016 CMA/348/2023	C HANUMANTHA RAO	RAJ KIRAN PAGADALA D PRAMADA (R11) NAMBI KRISHNA (R5) NAMBI KRISHNA (R4) D PRAMADA (R9) NAMBI KRISHNA (R6) D PRAMADA (R10) R1 APP R3 DIED VIDE CT,RR1,2,RR4 TO 7 REP BY R3, RR1,5 ND 6 NOTICE SERVED, RR2,10 AND 11 NOTICE SENT NOT YET RETURNED RR4 TO7 ALREADY ON RECORD RR7 TO 9 PROFORMA PARTIES VIDE CT PROOF OF SERVICE FILED VIDE USR 52081 OF 2024	HYDERABAD
77	CCCA/107/2016	S SRIDHAR	RAJ KIRAN PAGADALA S LAKSHMI KANTH (R6) G K DESHPANDE (R5) D PRAMADA (R8) R-8: App by Sri D. Pramada(6102), Advocate filed vide USR No.91900/2022.	HYDERABAD
78	CMA/348/2023 IA 1/2023(Stay Petition)	D PRAMADA	S SRIDHAR (R8) RR 1,2,4TO7 SERVED R3 DIED VIDE C.T R8 APP AS PER C.O DT 19/07/2023 RR 8 TO 10 NOT NECESSARY PARTIES VIDE C.T R11 NOTICE SENT NOT YET RETURNED	HYDERABAD
79	AS/19/2024 IA 1/2024(Injunction Petition)	NIZAMPUR CHANDRA SEKHAR	K K MAHENDER REDDY PERI PRABHAKAR RR-1 TO 5-APP BY M/S K K MAHENDER REDDY (RR-2 TO 5-REP BY HER GPA HOLDER SMT.V.NIRUPAMA REDDY) RR-6 TO 9-ARE NOT NECESSARY PARTIES VIDE C.T. MEMO FILED VIDE USR NO.17113/2024.	RANGA REDDY
80	CCCA/42/2024 IA 4/2024(Stay Petition) IA 5/2024(L R Petition) IA 6/2024(Vacate Stay Petition)	RAVI CHANDRA BEJJARAM	SURESH SHIV SAGAR CAVEAT FILED FOR M/S SURESH SHIV SAGAR FOR R-1 MEMO FILED VIDE USR NOS.69775/2024.	HYDERABAD
81	CCCA/56/2024 IA 1/2024(Suspension Petition) IA 2/2024(Vacate Stay Petition) IA 3/2024(Permission Petition)	D V CHALAPATHI RAO	P VINAYAKA SWAMY COUNTER AFFIDAVIT FILED VIDE USR NO.61509/2024.	HYDERABAD
82	CCCA/64/2024 IA 1/2024(Fix an Early Date) CCCA/82/2024	MANJARI S GANU	PAPER BOOK FILED VIDE USR NO.39956/2024. MEMO FILED VIDE USR NO.55733/2024. MEMO FILED VIDE USR NO.67825/2024.	HYDERABAD



83	CCCA/82/2024	MANJARI S GANU	C KUMAR MEMO FILED VIDE USR NO.64494/2024. MEMO FILED VIDE USR NO.67854/2024.	HYDERABAD
84	CCCA/67/2024 IA 1/2024(Injunction Petition)	DISHIT BHATTACHARJEE	P SRI RAM (R9)	HYDERABAD
85	CCCA/95/2024 IA 1/2024(Direction Petition)	MANJARI S GANU	P SUMITRA CAVEAT FILED BY M/S P SUMITRA FOR RR-1 & 2	HYDERABAD
86	CCCA/98/2024 IA 1/2024(Stay Petition)	THE ADVOCATE GENERAL	V SEETHARAMA AVADHANI	HYDERABAD
87	FCA/104/2024	R NAGARJUNA REDDY	L HARISH SR APP MEMO FILED VIDE USR 49141 OF 2024 AND PROOF OF SERVICE FILED VIDE USR 58829 OF 2024	NIZAMABAD
88	FCA/107/2024	K V SUBBA REDDY	SR NOTICE SERVED PROOF OF SERVICE NOT FILED	KARIMNAGAR
89	FCA/108/2024 IA 2/2024(Suspension Petition)	AKSHAT SANGHI	MURLI NARAYAN BUNG SR NOTICE SERVED PROOF OF SERVICE FILED VIDE USR 43521 OF 2024	HYDERABAD
90	FCA/110/2024 IA 2/2024(Stay Petition)	G VASANTHA RAYUDU	MALIPEDDI SRINIVAS REDDY SR APP	MEDCHAL- MALKAJGIRI
91	FCA/111/2024 IA 2/2024(Suspension Petition)	GUNDLAPALLI V S S S SRUTHI	NIZAMPUR CHANDRA SEKHAR SR APP	HYDERABAD
92	CCCA/114/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Injunction Petition)	VINOD SINGH		HYDERABAD
93	FCA/115/2024 IA 1/2024(Stay Petition)	H SUDHAKARA RAO	K SWETHA SR APP	HYDERABAD
94	AS/129/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Direction Petition) IA 3/2024(Substitute Petition)	P GANGA RAMI REDDY	D BHASKAR REDDY (R15) D BHASKAR REDDY (R30) D BHASKAR REDDY (R20) D BHASKAR REDDY (R21)	MEDCHAL- MALKAJGIRI
95	AS/132/2024 IA 1/2024(Injunction Petition)	NALAMALPU PAVAN KRISHNA REDDY	G NARENDER REDDY RR-1 & 2-APP BY M/S G NARENDER REDDY PROOF OF SERVICE FILED VIDE USR NO.34099/2024 FOR R-3 PROOF OF SERVICE FILED VIDE USR NO.38080/2024 FOR R-3 COUNTER AFFIDAVIT FILED VIDE USR NO.62690/2024	RANGA REDDY
96	FCA/132/2024 IA 1/2024(Suspension Petition) IA 4/2024(Permission Petition)	S MADHAVI	MANDAPATI MURALI KRISHNA SR APP MEMO FILED VIDE USR 50728 OF 2024	HYDERABAD
97	FCA/133/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition)	V PRAVATHI KUMRI	S VIJAYA PRASHANTH SR APP	RANGA REDDY

98	AS/153/2024 IA 1/2024(Stay Petition) IA 3/2024(L R Petition)	D VENKATA RAMANA REDDY	G L NARASIMHA RAO CAVEAT FILED BY M/S G L NARASIMHA RAO FOR R-1 PROOF OF SERVICE FILED VIDE USR NO.31842/2024.FOR R-2 MEMO FILED VIDE USR NO.44764/2024.	KHAMMAM
99	AS/172/2024 IA 1/2024(Injunction Petition)	VOLIMINENI MANOGRYA	RR-1 & 2-NS NOT YET RETURNED PROOF OF SERVICE NOT FILED FOR RR-1 & 2 MEMO FILED VIDE USR NO.56543/2024	SURYAPET
100	AS/174/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Injunction Petition)	B SAILESHSAXENA	S PRASAD BABU (R35) K JAYASREE (R61) UMESH MANTRI (R26) S PRASAD BABU (R59) UMESH MANTRI (R27) K JAYASREE (R58) K JAYASREE (R28) K JAYASREE (R53) K JAYASREE (R29) S PRASAD BABU (R30) K JAYASREE (R74) CAVEAT FILED BY M/S K JAYASREE FOR RR-21,22,77 & 78	RANGA REDDY
101	AS/179/2024 IA 1/2024(Miscellaneous Petition) IA 2/2024(Dispense with Petition) IA 3/2024(Condone Delay in Rep) IA 4/2024(Condone Delay Petition) IA 5/2024(Stay Petition)	R MADHAVI LATHA	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2) MEMO FILED VIDE USR NO.39748/2024,RR-2 APP BY M/S.P.SRI HARSHA REDDY [23829]. MEMO FILED VIDE USR NO.55519/2024.	PEDDAPALLI
102	AS/201/2024 IA 1/2024(Stay Petition)	SRINIVAS CHITTURU	N BHUJANGA RAO (R1) G TIRUPATHI REDDY (R2) RR1,2,11,13,14 AND 16-DIED VIDE C.T. RR3,4 AND 10-RETURNED AS INSUFFICIENT ADDRESS. RR5,9 AND 25-RETURNED AS NO SUCH PERSON RR6,15,17,18,22,23 AND 24-RETURNED AS ADDRESSEE LEFT RR8 AND 12-UNCLAIMED RR26,27 AND 28-RETURNED AS ADDRESSEE ABSENT RR7,19,20 AND 21-SERVED AS PER POSTAL ENDORSEMENT. MR G TIRUPATHI REDDY (05016) FOR RESPONDENTS NO 9 AND 10 VIDE USR NO 68988 OF 2024 MR K MOHAN (01420) FOR RESPONDENTS NO 15,19,20 AND 21 VIDE USR NO 68986 OF 2024	MEDCHAL- MALKAJGIRI
103	AS/211/2024	B KARTHIK NAVAYAN	PROOF OF SERVICE FILED VIDE USR NO.45621/2024. MEMO FILED VIDE USR NO.48752/2024.	MAHABUBNAGAR
104	AS/218/2024 IA 1/2024(Stay Petition)	SANJEEVA REDDY GARLAPATI	V MALLI BABU CAVEAT FILED BY M/S V MALLI BABU FOR RR-1 & 3 RR-2 & 4-(INSUFFICIENT ADDRESS)VIDE POSTAL ENDORSEMENT R-5-DIED VIDE C.T. RR-6 & 7-(ADDRESSE EXPIRED)VIDE POSTAL ENDORSEMENT RR-8 & 10-NS NOT YET RETURNED R-9--SERVED RR-11 TO 15-(ADDRESSE LEFT)VIDE POSTAL ENDORSEMENT	WARANGAL

105	AS/222/2024 IA 1/2024(Direction Petition)	NAZEER KHAN	K SAISRUTHIN RAO RAJAGOPALLAVAN TAYI (R3) RAJAGOPALLAVAN TAYI (R7) RAJAGOPALLAVAN TAYI (R2) RAJAGOPALLAVAN TAYI (R6) RAJAGOPALLAVAN TAYI (R9) RAJAGOPALLAVAN TAYI (R11) RAJAGOPALLAVAN TAYI (R8) RAJAGOPALLAVAN TAYI (R10) CAVEAT FILED BY M/S K SAISRUTHIN RAO FOR R-1 SECOND MEMO COMPLIANCE FILED VIDE USR NO. 52413/2024	JAGTIAL
106	CCCA/410/2018 IA 1/2018(Addl. Evidence Petition) IA 2/2018(Stay Petition) IA 1/2022(Fix an Early Date) IA 1/2023(Permission Petition)	SURESH BHAKTULA	S KESHAVA RAO R-1: App by Sri S. Kesava Rao (17520) vide SR No.84390/22. Proof of Service filed vide USR NO. 3100/19.	HYDERABAD
107	AS/235/2024 IA 2/2024(Receive Docs Petition)	MALIPEDDI SRINIVAS REDDY		KAMAREDDY
108	AS/236/2024 IA 1/2024(Stay Petition) IA 2/2024(Set Aside Petition)	AVADESH NARAYAN SANGHI		RANGA REDDY
109	AS/245/2024 IA 1/2024(Injunction Petition)	VEDULA CHITRALEKHA	PRAMOD MALIGI (R6) R-1- (SERVED) AS PER MEMO FILED VIDE USR NO 50044/2024 RR 2 TO 5-(INSUFFICIENT ADDRESS) VIDE USR NO 50044/2024 R-6-APP BY M/S PRAMOD MALIGI	RANGA REDDY
110	CRLA/258/2024	D BHASKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	JAGTIAL
111	AS/267/2024 IA 1/2024(Leave Petition) IA 2/2024(Implead Petition) IA 3/2024(Stay Petition)	Y KOTESWAR RAO	SRINIVASA RAO BODDULURI	NIZAMABAD
112	AS/269/2024 IA 1/2024(Stay Petition)	R A ACHUTHANAND	AYYAGARI JAYASHREE CAVEAT FILED BY M/S A GOPALA KISHAN RAO FOR-SR	KHAMMAM
113	AS/270/2024 IA 1/2024(Suspension Petition)	CH JANARDHAN REDDY		SANGAREDDY
114	AS/289/2024 IA 1/2024(Suspension Petition) IA 2/2024(Substitute Petition)	CHALLA GUNARANJAN		MEDCHAL- MALKAJGIRI
115	WA/289/2024 IA 1/2024(Condone Delay Petition) IA 3/2024(Suspension Petition)	M RAMGOPAL RAO (SC FOR TSPSC)	RAMESH BURA GP FOR EDUCATION (R3)	KARIMNAGAR
116	AS/106/2024	SUDEEP REDDY S	P LAKSHMA REDDY (R2) P GIRI KRISHNA (R4) P GIRI KRISHNA (R3) CAVEAT FILED FOR R2-APP BY P LAKSHMA REDDY CAVEAT FILED FOR R3 AND 4-APP BY P GIRI KRISHNA COUNTER AFFIDAVIT FILED VIDE USR NO.21873/2024.	JAGTIAL

117	AS/301/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Stay Petition)	D MADHAVA RAO	SHARAD SANGHI RR-1 APP BY M.S.SHARAD SANGHI,R-2 NOT NECESSARY PARTY VIDE C.T. COUNTER AFFIDAVIT FILED VIDE USR NO.67853/2024.	MEDCHAL- MALKAJGIRI
118	AS/317/2024 IA 1/2024(Stay Petition)	Y SUDERSHAN REDDY	T NATRAJ CAVEAT FILED BY M/S T NATRAJ FOR R- 1 COUNTER AFFIDAVIT FILED VIDE USR NO.63132/2024	RANGA REDDY
119	AS/362/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Condone Delay in Rep) IA 3/2024(Suspension Petition)	MOHD ISMAIL KHAN	PRATUSHA BOPPANA CAVEAT FILED BY M/S PRATUSHA BOPPANA FOR R-1	VIKARABAD
120	AS/319/2024 IA 1/2024(Stay Petition)	S SUNIL	R JAYA PRAKASH CAVEAT FILED BY M/S R JAYA PRAKASH FOR-SR	HANUMAKONDA
121	AS/332/2024 IA 1/2024(Suspension Petition)	NARENDAR JALLI		RANGA REDDY
122	AS/351/2024 IA 1/2024(Addl. Evidence Petition) IA 2/2024(Suspension Petition)	NALLA MUKUNDA REDDY	SREENATH .G CAVEAT FILED BY M/S SREENATH .G FOR-SR COUNTER AFFIDAVITS FILED VIDE USR NOS.69665 & 69667/2024.	RANGA REDDY
123	CRLA/353/2024 IA 1/2024(Bail (u/s 389(1)))	C SHARAN REDDY G JAYA REDDY	PUBLIC PROSECUTOR	NIZAMABAD
124	AS/358/2024 IA 1/2024(Injunction Petition) IA 2/2024(Suspension Petition)	PREM KUMAR POTHINA	K RAMBABU CAVEAT FILED BY M/S K RAMBABU FOR RR-1 & 2 MEMO FILED VIDE USR NO.62457/2024	MEDCHAL- MALKAJGIRI
125	AS/359/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Stay Petition)	MADIRAJU PRABHAKAR RAO	R-1-( NO SUCH PERSON)VIDE MEMO FILED VIDE USR NO.67907/2024. RR-2,3 & 4-(ADDRESSE LEFT)VIDE MEMO FILED USR NO.67907/2024	KHAMMAM
126	AS/360/2024 IA 2/2024(Stay Petition)	MADIRAJU PRABHAKAR RAO		KHAMMAM
127	CRLA/475/2024 IA 1/2024(Leave Petition) IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR		KAMAREDDY
128	CRLA/527/2024 IA 4/2024(Bail (u/s 389(1)))	DUGGEMPUDI SRINIVASA RAO LEGAL AID	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDEM
129	CRLA/532/2024 IA 1/2024(Bail (u/s 389(1)))	KIRANMAYEE SANDEPUDI LEGAL AID	PUBLIC PROSECUTOR	MEDAK
130	CRLA/536/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition) IA 3/2024(Implead Petition)	T L NAYAN KUMAR	PUBLIC PROSECUTOR (R3)	JAGTIAL
131	CRLA/547/2024 IA 3/2024(Suspension Petition) CRLA/367/2024	P PRABHAKAR REDDY	PUBLIC PROSECUTOR LC RECORDS NOT RECEIVED	RANGA REDDY
132	CRLA/367/2024 IA 3/2024(Bail (u/s 389(1)))	VENKATESWARLU SANISETTY	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED	RANGA REDDY

133	CRLA/571/2024 IA 1/2024(Bail (u/s 389(1))) IA 2/2024(Implead Petition)	C RUTHWIK REDDY	PUBLIC PROSECUTOR SAINI ARAVIND SAINI ARAVIND (R1)	JAGTIAL
134	CRLA/619/2024 IA 2/2024(Suspension Petition)	N KRISHNA SUMANTH	PUBLIC PROSECUTOR RCF SENT ON 12-07-2024	RAJANNA SIRCILLA
135	CRP/798/2024 IA 1/2024(Permission Petition)	N SREEDHAR REDDY	RAVINDER REDDY MUPPU	HYDERABAD
136	CRP/1688/2024 IA 1/2024(Injunction Petition)	ERANKI PHANI KUMAR		HYDERABAD
137	AS/199/2024 IA 1/2024(Suspension Petition) IA 2/2024(Receive Additional Material Papers) IA 3/2024(Direction Petition) AS/378/2024	M SRINIVAS	KATIKA RAVINDER REDDY N PRAVEEN REDDY (R33) CAVEAT FILED BY KATIKA RAVINDER REDDY FOR R1 MEMO FILED VIDE USR NO.55533/2024. MATERIAL PAPERS FILED VIDE USR NO.55851/2024. COUNTER AFFIDAVIT FILED VIDE USR NO.58199/2024.	NAGARKURNOOL
138	AS/378/2024 IA 1/2024(Stay Petition)	N PRAVEEN REDDY		NAGARKURNOOL
139	CRP/1732/2024 IA 1/2024(Suspension Petition)	V JAGAPATHI	K. RAJASHEKAR	MEDCHAL- MALKAJGIRI
140	CRP/1889/2024	SK FAKRUDDIN ALI		HYDERABAD

#### **FOR HEARING**

141	AS/594/2016 IA 1/2018(Permission Petition)	M R S SRINIVAS	S V RAMANA MEMO FILED VIDE USR NO.68000/2022	RANGA REDDY
142	CRLA/41/2024	C VASUNDHARA REDDY	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED	RANGA REDDY

#### **FINAL HEARING**

143	FCA/92/2024 IA 1/2024(Dispense with Petition) FCA/53/2024	N PANDIAH	G V RAMANA MURTHY SR APP COUNTER FILED VIDE USR 46388 OF 2024	HYDERABAD
144	FCA/53/2024 IA 2/2024(Suspension Petition)	G V RAMANA MURTHY	N PANDIAH SR NOTICE SERVED PROOF OF SERVICE NOT FILED	HYDERABAD
145	FCA/11/2022	G RAVI CHANDRAN	MADHUSUDHAN REDDY PASUNOOR G.RAVICHANDRAN ADVOCATE FOR APPELLANT  SR APP	RANGA REDDY
146	AS/652/2005 IA 1/2023(Addl. Evidence Petition)	SRINIVAS POLAVARAPU	C M R VELU B ANIL (R3) B ANIL (R2) R SATYANARAYANA REDDY (R13) COUNTER AFFIDAVIT FILED VIDE USR NO.98752 OF 2022 MEMO FILED VIDE USR NO.19107/2023 COUNTER AFFIDAVIT FILED VIDE USR NO. 55558/2023.	RANGA REDDY
147	AS/697/2005 IA 1/2019(Compromise Petition) IA 3/2019(Miscellaneous Petition) IA 1/2022(Addl. Evidence Petition) IA 1/2023(Direction Petition)	V BRAHMAIAH CHOWDARY T G PRASAD REDDY	A VENKATA RAMAIAH VENKATESWARA RAO VELUTURUMALLI (R23) VENUGOPALA RAO PASNOORU (R21) N ASHOK KUMAR (R22) G VASANTHA RAYUDU (R20) A RADHA KRISHNA (R2) Memo filed vide USR No.112354/2022 COUNTER AFFIDAVIT FILED VIDE USR NO. 38964/2023.	NALGONDA

148	CCCA/129/2012 IA 1/2022(Receive Additional Material Papers) CCCA/130/2012 CCCA/146/2019 CCCA/150/2019	THE ADVOCATE GENERAL	N M KRISHNAIAH N S ARJUN KUMAR (R4) S BALCHAND (R45) V RAGHU (R44) Exhibited Documents filed vide USR No.9956, 9957, 9958, 9959, 9960, 9961, 9962/2022, dt.11.02.2022. SYNOPSIS (OTHERS) FILED VIDE USR NO.100022/2023.	HYDERABAD
149	CCCA/130/2012 IA 1/2022(Miscellaneous Petition)	THE ADVOCATE GENERAL	S BALCHAND J VENKATESWARA REDDY (R2) ADDL ADVOCATE GENERAL (R3)	HYDERABAD
150	CCCA/146/2019 IA 3/2013(CCCAMP 4112/2013)(Stay Petition) IA 1/2017(CCCAMP 180/2017)(Amendment Petition)	PRAKASH BUDDARAPU	THE ADVOCATE GENERAL S BALCHAND (R79)	HYDERABAD
151	CCCA/150/2019 IA 3/2013(CCCAMP 4121/2013)(Stay Petition)	PRAKASH BUDDARAPU	R N HEMENDRANATH REDDY J VENKATESWARA REDDY (R5) THE ADVOCATE GENERAL (R4)	HYDERABAD
152	AS/1045/2012	C SINDHU KUMARI	B VENKAT RAMA RAO B KARTHIK NAVAYAN (R2) M RAJENDER REDDY (R5) M RAJENDER REDDY (R4) M/S INDUS LAW FIRM (R3) S N CHIDAMBARA SASTRY (R37) PAPER BOOK FILED VIDE USR NO.102975/2024	RANGA REDDY
153	FCA/230/2013	V NAGESWARA RAO	SOMA VENKATESWARLU SR APP	HYDERABAD
154	FCA/261/2013	KUSURI SATYANARAYANA	G RAJESHWAR RAO SR NOTICE SENT NOT YET RETURNED	MAHABUBNAGAR
155	AS/294/2013	P VENUGOPAL	K RATHANGA PANI REDDY	RANGA REDDY
156	FCA/315/2013	P GIRI KRISHNA	K LAKSHMANA CHARY SR APP	RANGA REDDY
157	FCA/451/2013	S S R MURTHY	Dr. C S CHAKRAVARTHY SR APP	HYDERABAD
158	AS/1020/2013 IA 1/2022(Vacate Stay Petition)	S SRINIVAS REDDY	VENKAT CHALLA PAVAN KUMAR PUJARI (R5) I NAGESH (R51) PAVAN KUMAR PUJARI PAVAN KUMAR PUJARI (R9) PAVAN KUMAR PUJARI (R7) CH DHANAMJAYA (R50) PAVAN KUMAR PUJARI (R8) R-1-APP BY M/S I.NAGESH RR-2 TO 4-APP BY M/S CH.DHANAMJAYA RR-5 TO 9-APP BY M/S VENKAT CHALLA	KHAMMAM
159	FCA/4/2014	PASHAM RAVINDRA REDDY	J SURESH BABU SR APP	NALGONDA
160	FCA/26/2014 IA 1/2015(FCAMP 169/2015)(Miscellaneous Petition)	S VANI	M S RAO SR APP	HYDERABAD
161	FCA/48/2014	N ASHOK KUMAR	SR FRESH NOTICE RETURNED UNSERVED PROOF OF SERVICE FILED VIDE USR 62075 OF 2024	KARIMNAGAR
162	FCA/51/2014	K MADHUSUDHAN REDDY	V V SATISH SR APP	HYDERABAD

163	FCA/55/2014 IA 1/2023(Receive Docs Petition) FCA/15/2014	SUDARSHAN REDDY DUDDUGUNTA	PAVAN KUMAR SHARMA	HYDERABAD
164	FCA/15/2014	PAVAN KUMAR SHARMA	SUDARSHAN REDDY DUDDUGUNTA SR APP	HYDERABAD
165	FCA/56/2014 IA 1/2024(Receive Addl. Document)	ANNNAMPELLI GANGADHAR	SR SERVED PROOF OF SERVICE FILED VIDE USR 62393 OF 2024	KARIMNAGAR
166	FCA/92/2014	V RAGHUNATH	P V SANJEEVA RAO SR NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE FILED VIDE USR 56475 OF 2024	HYDERABAD
167	FCA/99/2014 IA 2/2014(FCAMP 288/2014)(Direction Petition)	K RAMAMOCHAN	G RAVI CHANDRAN SR APP	HYDERABAD
168	AS/723/2014	D Y L N CHARYULU R DHEERAJ SINGH	CHANDRASEN LAW OFFICES SR-APP BY CHANDRASEN LAW OFFICES PROOF OF SERVICE FILED VIDE USR NO.614/2024.	RANGA REDDY
169	FCA/240/2015	S VIJAYA PRASHANTH	V SUBRAHMANYAM SASTRY SR APP	RANGA REDDY
170	CCCA/168/2016	GP FOR APPEALS	MANJARI S GANU R-1: App by Sri G. Bhaskar (15137), vide SR No.51247/22. Synopsis of submissions on behalf of Appellant vide USR No.2015/2023.	HYDERABAD
171	FCA/199/2016	JAGATHPAL REDDY KASI REDDY	E RAMESH CHANDRA GOUD SR APP	RANGA REDDY
172	CCCA/241/2016	M V RAJA RAAM	M/S INDUS LAW FIRM	HYDERABAD
173	FCA/8/2017	T V RAMANA RAO	P SHRAVAN KUMAR GOUD SR APP MEMO FILED POSTAL TRACK VIDE USR NO.7458 OF 2016	NIZAMABAD
174	CCCA/69/2017 IA 2/2016(CCCAMP 16469/2016)(Condone Delay in Rep)	CH DHANAMJAYA	VADEENDRA JOSHI	HYDERABAD
175	FCA/90/2017	CH VIDYASAGAR	P RAVI KIRAN SR APP	HYDERABAD
176	FCA/157/2017	R RAMA BRAHMMA	P ROY REDDY SR APP	RANGA REDDY
177	CCCA/167/2017 CCCA/179/2017	SETTY RAVI TEJA	VIVEK JAIN	HYDERABAD
178	CCCA/179/2017	CH RAMESH BABU	VIVEK JAIN PRABHAKAR SRIPADA (R44)	HYDERABAD
179	CCCA/260/2017	M SRIKANTH REDDY	PILLIX LAW FIRM N VIJAY (R47)	HYDERABAD
180	AS/497/2017	SRINIVAS KAPATIA	CH SHASHI BHUSHAN (R3) MUTYALA PREETAM (R1) 1)COUNTER AFFIDAVIT FILED VIDE USR NO.13815/2022 2)MEMO FILED VIDE USR NO.13816/2022 OBJECTIONS FILED VIDE USR NO.104240/2023.	RANGA REDDY

181	CCCA/70/2018 CCCA/287/2018	O MANOHER REDDY	C RAKEE SRIDHARAN P V VIDYASAGAR (R9) PRUDHVI RAJ MUDUNURI (R4) TEKURU SWETCHA (R10) ADDITIONAL AFFIDAVIT FILED VIDE USR NO.41851/2024. MEMO FILED VIDE USR NO.51446/2024	HYDERABAD
182	CCCA/287/2018 IA 2/2018(Permission Petition) IA 1/2023(Fix an Early Date)	P V VIDYASAGAR	GAURAV KWATRA (R11) GAURAV KWATRA (R12) RR-1,6,7,AND 8 NOTICE RETURNED UNSERVED,RR-2,3,4,5,9,10 SERVED, RR-11&12 APP BY M/S.GURAV KWATRA [19557] VIDE SR NO 71809/2018, PROOF OF SERVICE NOT FILED. Memo filed on behalf of Appellants vide USR Nos.72568/22,72569/22,72564 and 72566/22, dt.18.08.2022 PROOF OF SERVICE FILED VIDE USR NO 99790/2022. Mr Tekuru Swetcha (19350) for Proposed Respondents No. 13, 14, 16 and 17 vide USR No 94894 of 2023 Mr VVNK Sarath Saran (17335) for Proposed Respondent No. 15 vide USR No 102773 of 2023	HYDERABAD
183	CCCA/147/2018	B CHANDRASEN REDDY	O MANOHER REDDY (R16) O MANOHER REDDY (R22) O MANOHER REDDY (R12) O MANOHER REDDY (R30) O MANOHER REDDY (R21) O MANOHER REDDY (R7) O MANOHER REDDY (R9) O MANOHER REDDY (R15) O MANOHER REDDY (R13) O MANOHER REDDY (R8) O MANOHER REDDY (R6) O MANOHER REDDY (R20) O MANOHER REDDY (R29) O MANOHER REDDY (R25) O MANOHER REDDY (R19) O MANOHER REDDY (R17) O MANOHER REDDY (R24) O MANOHER REDDY (R10) O MANOHER REDDY (R28) O MANOHER REDDY (R14)	HYDERABAD
184	CCCA/201/2018 IA 3/2018(Extension Petition) IA 2/2019(Attachment Petition)	B CHANDRASEN REDDY	DIDA VIJAYA KUMAR	HYDERABAD
185	CCCA/171/2019 CCCA/180/2019 FCA/71/2019	P RAM CHANDER	CH R K PURUSHOTHAMA SARMA ( HCJ NOTE )	HYDERABAD
186	FCA/71/2019	CH R K PURUSHOTHAMA SARMA	P RAM CHANDER SR APP BY	HYDERABAD
187	CCCA/180/2019 IA 1/2019(Suspension Petition) IA 1/2020(Vacate Stay Petition)	P RAM CHANDER	CH R K PURUSHOTHAMA SARMA ::Memo proof of Service filed vide USr No.38629/19. SR>App by Sri Ch. R.K. Purushotham Sarma, Adv ( 14830) vide USR No. 55445/19	HYDERABAD
188	FCA/250/2019 FCA/249/2019	P KRISHNA KEERTANA	POTTIGARI SRIDHAR REDDY SR APP	RANGA REDDY
189	FCA/249/2019	P KRISHNA KEERTANA	POTTIGARI SRIDHAR REDDY SR APP	RANGA REDDY
190	AS/309/2019	V RAJAGOPAL REDDY	RR-1 TO 5-SERVED R-6-(SERVED)AS PER PROOF OF MEMO FILED VIDE USR NO.3380/2022	NALGONDA



191	AS/354/2019	S MALLA RAO	S SRIDHAR R-1 to 3- App. by M/s. S.Sridhar Memo filed (Postal tracking) vide- USR No.44123/2019.FOR RR-4 TO 11 COUNTER AFFIDAVIT FILED VIDE USR NO.36655/2024 MEMO OF COMPROMISE FILED VIDE USR NO.45630/2024.	RANGA REDDY
192	CCCA/70/2020	C S SURYA PRAKASH RAO	NANCHARLA MURALI counter vide usr No. 28006 of 2024	HYDERABAD
193	FCA/86/2021	M SAROJ REDDY	P NAGENDRA REDDY SR APP	RANGA REDDY
194	AS/210/2021	LAKSHMI KANTH	J SURESH BABU (R2) CAVEAT FILED BY M/S J.SURESH BABU(1501)FOR R-2	RANGA REDDY
195	CRLA/15/2022 IA 1/2024(Bail (u/s 389(1)))	G JAYA REDDY P PRABHAKAR REDDY	PUBLIC PROSECUTOR	KARIMNAGAR
196	CRLA/36/2022	PRAVEEN KUMAR VEERJALA	PUBLIC PROSECUTOR	RANGA REDDY
197	FCA/68/2022 IA 1/2024(Fix an Early Date)	SURESH SHIV SAGAR	SR PROOF OF PAPER PUBLICATION FILED VIDE USR NO 43631/2023	RANGA REDDY
198	AS/90/2022 IA 1/2022(Injunction Petition) IA 2/2022(Miscellaneous Petition) AS/95/2022	V RAMAKRISHNA REDDY	SYED GHOUSE BASHA MEMO FILED VIDE USR NO.11810/2024.	RANGA REDDY
199	AS/95/2022 IA 1/2022(Injunction Petition) IA 1/2023(Vacate Stay Petition)	V RAMAKRISHNA REDDY	P NAGENDRA REDDY P RAGHAVENDRA REDDY Caveat filed BY M/S P. Nagendra Reddy (4787) -SR MEMO FILED VIDE USR NO.11813/2024.	RANGA REDDY
200	FCA/127/2022	G VENKAT SRI MAITHREYA	M VIJAYA KANTH SR APP	RANGA REDDY
201	CRLA/255/2022	K S SUNEEL	PUBLIC PROSECUTOR MATERIAL PAPERS FILED USR 113547/2023. LC RECORD NOT RECEIVED.	HYDERABAD
202	CRLA/327/2022	PENDIYALA SUHASINI REDDY LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	NIRMAL
203	CRLA/434/2022	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
204	CRLA/596/2022	RAKESH JANGEM	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	SANGAREDDY
205	CRLA/666/2022	P PRABHAKAR REDDY	PUBLIC PROSECUTOR N NAVEEN KUMAR (R2) R1 APP BY P.P R2 APP PAPER BOOK PREPARED AND PUT UP IN EB.	JOGULAMBA GADWAL
206	FCA/17/2023	DURGA PRASAD SADAM	TOGITI NAGENDER SR APP PROOF OF SERVICE NOT FILED	MEDCHAL- MALKAJGIRI
207	FCA/33/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Suspension Petition)	L N BHADRIRAJU	N RAGHUVVEER SR APP	HYDERABAD

208	FCA/73/2023	K.NARSIMHA REDDY	P GANGA RAMI REDDY SR FRESH NOTICE RETURNED UNSERVED PROOF OF SERVICE FILED VIDE USR 37638 OF 2024	HYDERABAD
209	FCA/102/2023	V SRIKANTHA RAO	SR NOTICE RETURNED UNSERVED, PROOF OF SERVICE FILED VIDE USR 61538 OF 2024	KARIMNAGAR
210	FCA/104/2023	KOMMULA HIMA BINDU	GANDYADAPU RAJESHAM	HYDERABAD
211	FCA/105/2023 FCA/93/2023	VEMPATI MALLIKARJUN SHASTRY	MOHAMAD ABDUL QUAYAM	HYDERABAD
212	FCA/93/2023 IA 3/2023(Vacate Stay Petition)	VEMPATI MALLIKARJUN SHASTRY	MOHAMAD ABDUL QUAYAM SR APP PROOF OF SERVICE NOT FILED	HYDERABAD
213	FCA/107/2023	B BAL REDDY	SR SERVED PROOF OF SERVICE FILED VIDE USR NO 91844/2023 ALONG WITH POSTAL RECEIPT AND POSTAL TRACK	HYDERABAD
214	FCA/108/2023	P VAMSHEEDHAR REDDY	G CHANDRA SHAKHAR RAO SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	HYDERABAD
215	FCA/111/2023	DIDA VIJAYA KUMAR	TEKURU SWETCHA SR APP PROOF OF SERVICE FILED VIDE USR NO 7243/2023 DT 14/08/2023	NALGONDA
216	FCA/112/2023	JANARDHAN GOUD SUNKARI	T V KALYAN SINGH SR APP	NIZAMABAD
217	FCA/123/2023	S A SUBBA RAO	JETTY ANJANEYULU SR APP PROOF OF SERVICE NOT FILED	HYDERABAD
218	FCA/127/2023	SUDHAKAR ANDUGULA	D S V G NAGARAJU SOLE APPELLANT NOTICE SENT NOT YET RETURNED	HYDERABAD
219	FCA/129/2023	V V S SATYANARAYANA	BETHI RAM MOHAN SR NOTICE SENT NOT YET RETURNED	HYDERABAD
220	CRLA/135/2023	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	JAGTIAL
221	FCA/147/2023 X-OBJ/6/2024	M P KASHYAP	V V RAGHAVAN SR APP PROOF OF SERVICE NOT FILED	HYDERABAD
222	X-OBJ/6/2024 IA 1/2024(Miscellaneous Petition)	V V RAGHAVAN		HYDERABAD
223	FCA/151/2023	S NAGESH REDDY	SR UNSERVED(LEFT) PROOF OF SERVICE NOT FILED	HYDERABAD
224	CRLA/162/2023	M V HANUMANTHA RAO	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	MAHABUBABAD
225	FCA/165/2023	T SHARATH	SADIQ HUSSAIN SOLE RESPONDENT NOTICE SERVED	MEDCHAL- MALKAJGIRI
226	FCA/171/2023	M A K MUKHEED	MOHAMMED AFZAL PASHA	HYDERABAD

227	CRLA/195/2023	SUSHIL KUMAR PANDEY	PUBLIC PROSECUTOR MEMO FILED USR 111674/2023. PAPER BOOK IS PLACED IN THE BUNDLE	SANGAREDDY
228	FCA/219/2023	C M R VELU		HYDERABAD
229	FCA/227/2023	P RAVI SHANKER	SR NOTICE RETURNED UNSERVED PROOF OF SERVICE FILED VIDE USR 62085 OF 2024	RANGA REDDY
230	FCA/231/2023 IA 2/2023(Suspension Petition)	V BRAHMAIAH CHOWDARY	K V SUDHAKAR SR APP	RANGA REDDY
231	CRLA/323/2023	P RAMA SHARANA SHARMA	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDEM
232	CRLA/604/2023	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	SANGAREDDY
233	CRLA/836/2023 CRLA/196/2024	B KRISHNA	PUBLIC PROSECUTOR PAPER BOOK PREPARED FOR 836/2023 AND 196/2024 AND PUT UP IN EB.	KHAMMAM
234	CRLA/196/2024 IA 1/2024(Condone Delay Petition)	B KRISHNA	PUBLIC PROSECUTOR PAPER BOOK PREPARED FOR 836/2023 AND 196/2024 AND PUT UP IN EB. PROOF OF SERVICE FILED USR 42194/2024.	KHAMMAM
235	CRLA/907/2023	VIVEK JAIN	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	HANUMAKONDA
236	FCA/9/2024	T NATRAJ	SR NOTICE RETURNED UNSERVED PROOF OF SERVICE NOT FILED	HYDERABAD
237	CCCA/50/2024 IA 1/2024(Stay Petition) IA 3/2024(Permission Petition)	KOWTURU PAVAN KUMAR	S SRIDHAR PROOF OF SERVICE FILED VIDE USR NO.37725/2024. MEMO FILED VIDE USR NO.46459/2024.	HYDERABAD
238	AS/170/2024	Y SUDERSHAN REDDY	A KRISHNAM RAJU CAVEAT FILED BY M/S M/s RESU LAW OFFICE FOR-SR	MEDCHAL- MALKAJGIRI
239	CRLA/208/2024	B RAJAVARDHAN REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE MEMO FILED USR NO 25017/2024	RANGA REDDY
240	CRLA/525/2024	C VASUNDHARA REDDY	PUBLIC PROSECUTOR	VIKARABAD